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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10.01.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/165/2016  
NAME OF THE PETITIONER(S) : S. DHARANI & 2 ORS  
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 8 ORS  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VIDHYA SHANKAR	ADV. for Petnrs	R. Vidhya Shankar
2.	Sandeep Kumar for Nav Shankar Mari	for Respondents	[Signature]

**ORDER**

Counsels for both the parties are present. The matter is adjourned.  
Put up along with IA/202/2018 filed in TCP/165/2016 on **18.02.2019**  
at **10.30 A.M.**

MS

[Signature]  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)